Payment of less than minimum wages under MGNREGS

920. SHRID. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to an open statement issued by fourteen eminent jurists expressing anguish over the payment of less than minimum wages by Government under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA); and
 - (b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Yes, Sir. Ministry of Rural Development has received a copy of an open statement titled "Government of India and State Governments must honour the Minimum Wages Act and stop perpetuating forced labour on MGNREGA works" issued by fifteen jurists from Secretary, National Advisory Council. The matter is under consideration.

New survey of BPL families

†921. SHRI SAMAN PATHAK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any new survey has been conducted for families living Below Poverty Line (BPL);
 - (b) if so, the details thereof;
- (c) whether Government has prepared new norms for reconsidering the 13 point norms adopted for the identification of the BPL families; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

Rural water supply in Rajasthan

922. DR. GYAN PRAKASH PILANIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

[†]Original notice of the question was received in Hindi.